High Court of Jammu and Kashmir at Jammu.

Order

No: 1525

Dated: 15/2/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

					Rs. In lacs	Rs. In lacs.	
S.No.	Name of the court	Salary	0.E.	POL	2071-P&ORB (NPS)	Tele	
1	Pr. D&S Judge, Baramulla.	5.00					
2	Pr. D&S Judge, Kathua.	25.00					
3	Addl. Distt. Judge (Bank Cases) Srinagar.	7.00					
4	Ist. Addl. D&S Judge, Jammu.	11.17		0.35			
5	Spl.Judge, Anti-corruption, Jammu.	4.40					
6	C.J.M. Budgam.			0.35			
7	C.J.M. Anantnag.	2.00					
8	C.J.M. Handwara.	3.50		0.05			
9	Sub Judge, Kupwara.	0.98			0.25		
10	Municipal Magistrate, Jannuu. *	2:09					
11	P&T(Elect. Mag), Srinagar.		0.05				
12	Elect. Magistrate, Jammu.		0.15				
12	City Judge, Srinagar.	3.00					
13	Railway Magistrate, Jammu.			0.10			
14	Spl.Mob.Mag. Poonch.		0.20	0.30	0.30		
15	Munsiff, Kishtwar.		0.15		0.10		
16.	Munsiff, Baramulla.	2.00	0.30	0.30	0.30		
17	Addl. Mobile Magistrate, Surankote.			0.11	0.27	~	
18	Dist. Mob.Mag.(Tr) Poonch.			0.10		0.05	
19.	Distt. Mob. Mag. (Tr). Doda.			0.15	h /]	
	By Order.				handral	. Jeh	

No: 58675-704/Ac Dated: 15/2/2018

Copy to the:-

- 1-2 Pr. D&S Judge, Baramulla/ Kathua..
- 3. Addl. Distt. Judge (Bank Cases) Srinagar.
- 4. Ist. Addl. D&S Judge, Jammu
- 5. Special Judge, Anti-corruption, Jammu
- 6-8. C.J.M. Budgant/Handwara/Anantnag
- 9. Sub Judge, Kupwara.
- 10. Municipal Magistrate, Jammu
- 11. P&T (Elect) Magistrate, Srinagar.
- 12. Elect. Magistrate, Jammu.
- 13. City Judge, Srinagar.
- 13. Railway Magistrate, Janunu
- 14. Spl. Mob. Magistrate, Poouch.
- 15-16 Munsiff, Kishtwar/Baramulla.
- 17. Addl. Mob. Magistrate, Surankote.
- 18-19 Distt. Mob. Mag. (Tr) Poonch/Doda.
- 20. Try Officer, Saddar Try. Srinagar.
- 21. Try Officer, Sub Try. Distt.Court complex, Janipur, Jammu.
- 22-30 Try Officer,Barannulla/Kathua/Budgam/Handwara/Kupwara/Anantuag/Poonch/Doda/Surankote for in f. and n/a..All the Presiding Officer are directed to draw the arrears of the Staff.
- 31. Order Book.

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Deputy Registrar (Accets) 15/7/18

Deputy Registrar (Acctts) \5